

National Company Law Tribunal

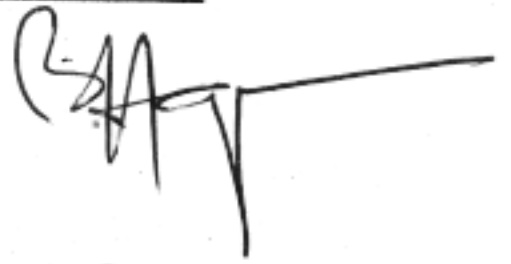


Allahabad Bench

CP NO. 63/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: Tej Kumari Press Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Keyard Hazra	Advocate	Respondent	
2.	Abhishek Srivastava	Advocate	Petitioner	
3.	Sarvanand Pandey	Advocate	Respondent	

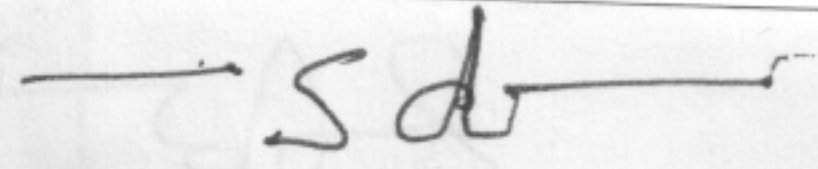
C.P. No. 63/ND/2016

Parties are represented by their respective counsels.

The matter be listed on 30th January, 2018.

Date: 14/12/2017

Typed by
Jyoti
(Stenographer)



H.P. Chaturvedi,
Member(Judicial)